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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3125/2021 & CM APPL.9491/2021

FOUNDATION FOR INDEPENDENT JOURNALISM & ORS.

..... Petitioners

Through: Ms. Nitya Ramakrishnan Sr. Adv.

with Mr. Prasanna S., Mr. Ashwath Sitaraman & Ms. Vinoothna Vinjam,

Advs.

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Chetan Sharma, ASG with Mr. Kirtiman Singh, CGSC, Mr. Amit Gupta, Mr. Akshay Gadeock, Mr. Vinay Yadav, Mr. Sahaj Garg & Mr. R.V. Prabhat, Advs. for UOL

CORAM: HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE JASMEET SINGH

> ORDER 09.03.2021

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Proceedings in the matter have been conducted through video conferencing.

Issue notice upon respondents.

Mr. Kirtiman Singh, learned Standing Counsel accepts notice on behalf of both the respondents.

Learned Standing Counsel seeks time to seek instructions and to file counter affidavit.

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Time as prayed for is granted.

Let counter affidavit be filed by the respondents before the next date of hearing.

List on 16.04.2021.

CHIEF JUSTICE

JASMEET SINGH, J

MARCH 9, 2021 kks